

**GOVERNMENT OF INDIA  
SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3178  
ANSWERED ON:15.03.2000  
REIMBURSEMENT UNDER THE COIR INDUSTRY  
V.S. SIVAKUMAR

**Will the Minister of SMALL SCALE INDUSTRIES AND RURAL AND AGRO INDUSTRIES be pleased to state:**

(a) whether the Government are aware that the claims for reimbursement under 20% Rebate Reimbursement Scheme are pending with the coir board for the period 1997-98, 1998-99 and 1999-2000 which amounts to Rs. 7,33,49,905/-; and

(b) if so, the action taken by the Government to release adequate funds to the coir board for the purpose?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES

(SMT. VASUNDHARA RAJE)

(a) & (b) Yes, Sir. The Coir Board has submitted the claims of rebate arrears amounting to Rs. 7.14 crores in respect of the States of Kerala, Tamil Nadu and Karnataka. The claims are being verified.